

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 228/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Sunil Sarojkumar Surana & Anr.
V/s.
Bhutoria Refrigeration Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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|---|--------------|---|---|
| I | Manil Pujari | Associate i/b Dhaval Mishra & Associates for Respondents |  |
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| II | Shri B.M Chatterji, Senior Advocate |  |
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i/b

Ranit Basu, Advocate

ORDER

CP 228/241-242/NCLT/MB/MAH/2017

By Order of the Bench, adjourned to **07.02.2018** for final hearing.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date: 04.12.2017

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